

Misc Petition. 1577/93

OA 832/93

(4)

20/9/93

Humble Mr. A K Sinha JM

Mr. S. Das Gupta AM

Heard learned counsel Mr. K. Saxena who submitted that the applicant has been given seniority & posting as prayed for and as such he prays to withdraw this application. Mr. Jagannath Gupta learned counsel for respondent is also present & he also concedes that the applicant's grievances have already been addressed by the respondents.

In view of the submissions of the learned counsel for parties we accordingly allow this application to be withdrawn and this application is dismissed as withdrawn.

AM

UJ
JM.

Received
20/9/93